C.A No. 17/(MAH)/2013/(T.P.) CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2016 AT 2.00 PM.

NAME OF THE PARTIES:

Mr. Anilkumar Poddar

V/s.

M/s. Synergy Synthetics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 163 of the Companies Act 1956.

O No	NAME	DESIGNATION	SIGNATURE
S. No.	TATATAL		ANKIM
1.	ANTE EUMBR PODDAR	. Inhe	18/7/16.
0	Gausar That	Respondest ils As. Dayer R	
			Strahan
		14330 C1 A	

<u>Order</u>

Company Application Nos. 6, 8, 11 to 15 & 17/163/NCLT/MB/MAH/2013

- 1. Petitioner is present, Ld. Counsel appeared on behalf of the Respondents.
- 2. At request of the parties, list these matters along with other connected matters which are listed on 14th September, 2016 at 2:00 p.m. to be listed on the same date.
- 3. List this matter for hearing as mentioned above.

B.S.V. PRAKASH KUMAR

Member (Judicial)

V. NALLASENAPÄTHY Member (Technical)

C.P. No. 15/(MAH)/2013/(T.P.) CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2016 AT 2.00 PM.

NAME OF THE PARTIES:

Mr. Anilkumar Poddar

V/s.

M/s. Saumya Finance & Leasing Co. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 163 of the Companies Act 1956.

S. No. NAME DESIGNATION SIGNATURE

1. HNJL H. P. DOAN And 18/7/16.

2. Gauran Think & Respondent
3/15 As. Dayal Shahar

2. Associute

<u>Order</u>

Company Application Nos. 6, 8, 11 to 15 & 17/163/NCLT/MB/MAH/2013

- 1. Petitioner is present, Ld. Counsel appeared on behalf of the Respondents.
- 2. At request of the parties, list these matters along with other connected matters which are listed on 14th September, 2016 at 2:00 p.m. to be listed on the same date.
- 3. List this matter for hearing as mentioned above.

B.S.V. PRAKASH KUMAR Member (Judicial)

V. NALLASENAPATHY

Member (Technical)

C.P. No. 14/(MAH)/2013/(T.P.) CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2016 AT 2.00 PM.

NAME OF THE PARTIES: Mr. Anilkumar Poddar

V/s.

M/s. Reliance Consolidated Enterprises Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 163 of the Companies Act 1956.

DESIGNATION NAME 1. ANTL COMMAN PODDAN AMEL. AME MY 18/7/16. 2 Gausan Thaber Respondent ills 148. Dayed & Associets Strainer. S. No.

Order

Company Application Nos. 6, 8, 11 to 15 & 17/163/NCLT/MB/MAH/2013

- Petitioner is present, Ld. Counsel appeared on behalf of the Respondents. 1.
- At request of the parties, list these matters along with other connected 2. matters which are listed on 14th September, 2016 at 2:00 p.m. to be listed on the same date.
- List this matter for hearing as mentioned above. 3.

B.S.V. PRAKASH KUMAR

Member (Judicial)

- port V. NALLASENAPATHY

Member (Technical)

C.P. No. 13/(MAH)/2013/(T.P.) CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2016 AT 2.00 PM.

NAME OF THE PARTIES:

Mr. Anilkumar Poddar

V/s.

M/s. Relcom Venture Capital Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 163 of the Companies Act 1956.

S. No. NAME DESIGNATION SIGNATURE

1. HNTL KUMAL DOMA Avull.

2 "Gavear vilhalm Respondent Sthalm"

Order

Company Application Nos. 6, 8, 11 to 15 & 17/163/NCLT/MB/MAH/2013

- 1. Petitioner is present, Ld. Counsel appeared on behalf of the Respondents.
- 2. At request of the parties, list these matters along with other connected matters which are listed on 14th September, 2016 at 2:00 p.m. to be listed on the same date.
- 3. List this matter for hearing as mentioned above.

B.S.V. PRAKASH KUMAR

Member (Judicial)

V. NALLASENAPATHY Member (Technical)

C.R No. 12/(MAH)/2013/(T.P.) CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2016 AT 2.00 PM.

NAME OF THE PARTIES:

Mr. Anilkumar Poddar

V/s.

M/s. Pams Investments & Trading Co. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 163 of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
	ANZL KUMAN BODA		AM 18/2/14
2	Govern Thates	Respondent is As. Dayal	· Sthaham
		2 Associate	

<u>Order</u>

Company Application Nos. 6, 8, 11 to 15 & 17/163/NCLT/MB/MAH/2013

- 1. Petitioner is present, Ld. Counsel appeared on behalf of the Respondents.
- 2. At request of the parties, list these matters along with other connected matters which are listed on 14th September, 2016 at 2:00 p.m. to be listed on the same date.
- 3. List this matter for hearing as mentioned above.

B.S.V. PRAKASH KUMAR

Member (Judicial)

V. NALLASENAPATHY
Member (Technical)

C.P. No. 11/(MAH)/2013/(T.P.) CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2016 AT 2.00 PM.

NAME OF THE PARTIES:

Mr. Anilkumar Poddar

V/s.

M/s. Futura Commercial Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 163 of the Companies Act 1956.

S. No. NAME DESIGNATION SIGNATURE

1. HNDL KUMAR POWAR Aprolly.

2. Garan Thomas Respondent

1/5 AS. Dayot & Straker

Associates

Order

Company Application Nos. 6, 8, 11 to 15 & 17/163/NCLT/MB/MAH/2013

- 1. Petitioner is present, Ld. Counsel appeared on behalf of the Respondents.
- 2. At request of the parties, list these matters along with other connected matters which are listed on 14th September, 2016 at 2:00 p.m. to be listed on the same date.
- 3. List this matter for hearing as mentioned above.

B.S.V. PRAKASH KUMAR

Member (Judicial)

V. NALLASENAPATHY

Member (Technical)

C.P No. 08/(MAH)/2013/(T.P.) CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2016 AT 2.00 PM.

NAME OF THE PARTIES:

Mr. Anilkumar Poddar

V/s.

M/s. Dharti Investments & Holdings Ltd.

SECTION OF THE COMPANIES ACT: 163 of the Companies Act 1956.

S. No. NAME DESIGNATION SIGNATURE

1. ANTEKNMAN PODDAN Krybing 18/7/12.

2. Gavran Thamer Respondent

1/b A S. Dayof

2. Associants

Order

Company Application Nos. 6, 8, 11 to 15 & 17/163/NCLT/MB/MAH/2013

- 1. Petitioner is present, Ld. Counsel appeared on behalf of the Respondents.
- 2. At request of the parties, list these matters along with other connected matters which are listed on 14th September, 2016 at 2:00 p.m. to be listed on the same date.
- 3. List this matter for hearing as mentioned above.

B.S.V. PRAKASH KUMAR

Member (Judicial)

V. NALLASENAPATHY

The of

Member (Technical)

C.P. No. 06/(MAH)/2013/(T.P.) CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2016 AT 2.00 PM.

NAME OF THE PARTIES:

Mr. Anilkumar Poddar

V/s.

M/s. Vinamra Universal Traders Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 163 of the Companies Act 1956.

SIGNATURE DESIGNATION NAME S. No. FINILE EVENTRE PODDAR Symbol AMEM ML.

Jan Man 18/7/16

Gaven Tham & Respondent

ils A

Order

Company Application Nos. 6, 8, 11 to 15 & 17/163/NCLT/MB/MAH/2013

- Petitioner is present, Ld. Counsel appeared on behalf of the Respondents. 1.
- At request of the parties, list these matters along with other connected 2. matters which are listed on 14th September, 2016 at 2:00 p.m. to be listed on the same date.
- List this matter for hearing as mentioned above. 3.

B.S.V. PRAKASH KUMAR

Member (Judicial)

V. NALLASENAPATHY

Member (Technical)